

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 339 OF 2019 & IA No. 1775 OF 2019 & IA No. 1776 OF 2019 & IA
No. 1774 OF 2019**

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

PTC India Limited **Appellant(s)**

Versus

Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Prerna Singh
Rajshree Chaudhary

Counsel for the Respondent(s) :

ORDER

IA No. 1775 of 2019 - (urgent listing).

For the reasons set out in the application, the IA is allowed. Application is disposed of.

APPEAL NO. 339 OF 2019 & IA NOS. 1776 & 1774 OF 2019

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter for admission on **17.10.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK